

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM NO. 103
(IB)-1447(PB)/2019

IN THE MATTER OF:

M/s. Realfin Solutions Pvt. Ltd. APPLICANT / PETITIONER
Vs
Indirapuram Habitat Centre Pvt. Ltd. RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 26.07.2019

CORAM:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

DR. V.K SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner(s):

Mr. Rajesh Bhardwaj, Mr. Ajay Pal Singh, Advs.

For the Respondent:

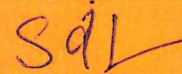
Mr. Saurabh Kalia, Mr. Ashotosh Gupta,
Mr. Gaurav Rana, Mr. Abhishek Aggarwal,
Advs. for Corporate Debtor.

ORDER

Arguments heard. Order reserved.



(M.M.KUMAR)
PRESIDENT



(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)